

(7)

Item-11

M.A.1111/2006  
O.A.2359/2003

09.08.2006

Present: Shri Yogesh Sharma, counsel for the applicant

Shri T.D.Yadav, proxy for Mrs.Avnish Ahlawat, counsel for respondents.

M.A.1111/2006

Mrs.Avnish Ahlawat, learned counsel has entered appearance on behalf of respondents through Shri T.D.Yadav, proxy counsel.

Shri Yogesh Sharma, learned counsel has stated that some typographical mistakes have crept in the M.A. and, therefore, he wants to withdraw the same with liberty to file a fresh one. Accordingly, the present M.A. is dismissed as withdrawn with liberty to file it afresh.

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(Smt. Chitra Chopra )  
Member (A)

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( B. Panigrahi )  
Chairman

/dkm/

fresh MA 1594106  
( for direction )